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milk schemes to use skim milk powder as an extender to augment the available supplies raw milk by 'toning'. The of high fat toning of high fat buffalo milk with skim milk powder (milk protein) increases the volume of milk for distribution standardised, toned or doubled toned milk. This method also to some extent. reduces the cost of milk so as to bring it within t!u reach of less affluent consumers also. To keep up the level of production of baby food and malted milk foods dairy industry, certain quantity skim milk powder is also made available to in the public, cothe manufacturers operative and private sectors. As our indigenous production is not geared at present to meet the entire requirement of skim milk powder for the 'Actual Users', the Government has adopted a policy import of skim milk powder to meet the requirements of actual users. The policy of the Government is also to progressively reduce reliance on this imported commodity.

In addition to the commercial import of «kim milk powder, the Indian Dairy Corporation, Baroda, are also receiving gift supplies of skim milk powder and butter oil from the World Food Programme for implementation of Operation Flood Programme (WFP Project 618-Milk Marketing & Dairy Development). The generated funds out of the sale of gift commodities to the four metropolitan city dairies at Bombay, Calcutta, Delhi and Madias will be utilised for increasing milk processing facilities of these four public sector dairies from 1.00 million litres a day to 2.5 million litres a day and also for Increasing production and procurement of milk from the milk shed areas of these city dairies located in ten States and the Union Territory of Delhi.]

Purchase of rice by Kerala from Andbra Pradesh

1613. SHRI K. CHANDRASEKHARAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether the Kerala Government had sent proposals to Central Government for the purchase of rice directly from Andhra Pradesh; and
- (b) if so, when the proposal was sent and what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and '(b) During the month of May, 1974, the Government of Kerala sent a proposal to the Central Government for purchase of rice from Andhra Pradesh on bilateral basis. Government of India informed both the State Governments that there was no objection to the supply of levy-free rice by the Government of Andhra Pradesh to the Government of Kerala. The Government policy prevalent at that time was that only levy-free rice could be supplied to deficit States by surplus States, the stocks procured by the Government agencies being required to be offered to the Central pool after meeting the local requirements of the public distribution. The Government of Andhra Pradesh later informed that it was not possible for them to supply any levy-free rice to other States.

Amendment to Delhi Rent Control Act, 1958

1614. SHRI N. S. TALIB:
SHRIMATI MARGARET
ALVA: SHRI SYED
AHMAD
HASHMI: SHRI SYED
NIZAM-UD-DIN:

Will the Minister of WORKS AND HOUSING be pleased to state whether there is a proposal under Government's consideration to introduce during the current session of the Parliament a Bill to amend the Delhi Rent Control Act, 1958 to protect the interests of the heirs and successors of the deceased tenants?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS- 'ING (SHRI DALBIR SINGH) : A will

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to amend the Delhi Rent Control Act, 1958, is likely to be introduced in the current Session of the Parliament.

Favouritism in Modem Bakeries, Calcutta

- 1615. SHRI MONORAN.TAN ROY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether Government are aware of undue favouritism, nepotism, malpractices etc. in Modern Bakeries (India) Limited, Calcutta; and
- (b) if so, what remedial steps Govern ment have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SH1NDE): (a) Government have received a copy of a letter dated 27 December, 1974 making certain allegations against the Chief Manager, Calcutta Unit of Modern Bakeries.

(b) The Company is enquiring into the allegations.

Malpractice carried on by Chief Manager •f Modern Bakeries, Calcutta

3616. SHRI MONORANJAN ROY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government are aware of deliberate malpractices and corruption carried on by the present Chief Manager of Modern Bakeries (India) Limited at Calcutta;
- (b) whether Government have received any memorandum in this regard;
- (c) whether Government have conducted any enquiry into the matter;
- (d) if so, what are the findings thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND

IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) and (b) Government have received a copy of a letter dated 27th December, 1974 making certain allegations against the Chief Manager, Calcutta Unit of Modern Bakeries.

to Questions

(c) to (e) The Company is enquiring into the allegations.

'वाजरा घोटाले' में संसद सदस्य का अन्तर्प्रस्त होना

1617. श्री सीताराम सिंह: श्री राजनारायण:

क्या कृषि ग्रीर सिवाई मंत्री यह बताने की कृषा करेंगे कि:

- (क) क्या गरकार को हाल में इस श्राणय के कुछ पत्र प्राप्त हुए हैं कि संसद् का एक सदस्य 'बाजरा' घोटाले में घन्तर्प्रस्त था;
- (ख) क्या सरकार ने इस मामले में कोई जांच पड़ताल की है; और
- (ग) यदि हां, तो जांच के निष्कर्ष क्या हैं ब्रीर इस मामले में सरकार क्या कार्यवाही कर रही है?

Involvement of Member of Parliament in 'Biijra Scandal'

1617. SHRI SITARAM SINGH . SHRI RAINARAIN :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government have recently received some letters stating that a Mem ber of Parliament was involved in 'Bajra Scandal':
- (b) whether Government have conducted an enquiry in the matter; and
- (c) if so, what are the findings of the inquiry and what action is being taken by Government in the matter?
 - 1 | English translation.